

DIVISION BENCH

ITEM NO. 124

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.83/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd May, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MOSCO INTERNATIONAL COMMODITIES PVT. LTD. V/S SBEC SUGAR LIMITED
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL HEARING:

Sh. G.P. Madaan with Sh. Aishwarya Adlakha, Advs. : *For the Operational Creditor*
Sh. Rahul Chaudhary with Sh. Salil Seth, Advs. : *For the Corporate Debtor*

ORDER

Ld. Counsels for the parties present.

At joint request, the matter is adjourned for 11th July, 2023.

In the meantime, Ld. Counsels for the parties may file their written submissions, if not filed.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

22nd May, 2023

Kavya Prakash Srivastava
(Stenographer)